IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Rev. No. 412 of 2014

Binay Kumar Mahto … Petitioner

Versus

The Central Bureau of Investigation & Ors.

… Opposite Parties

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Mahesh Tewari, Advocate
For the C.B.I. : Mr. Rohit Sinha, Advocate
For O.P. No.3 : Ms. Srija Choudhary, Advocate
For O.P. No.2 : Mr. Abhishek Kumar, Advocate
For O.P. No.4 : Mr. S.K. Singh, Advocate

Order No.15 Dated- 14.09.2020

Heard the parties through video conferencing.

Ms. Srija Choudhary prays for time on behalf of opposite party no.3 as Mr. Srijit Choudhary, learned arguing counsel has been tested positive for Covid-19.

Prayer for time is allowed.

List this revision after six weeks.

(Anil Kumar Choudhary, J.)

Gunjan-